NOTIFICATIONS UNDER CENTRAL EXCISE RULES, 1944, CUSTOMS ACT, 1962 AND GOVERNMENT SAVINGS BANKS ACT, 1873.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE SHRI ZUL-FIQUARULLAH): I beg to lay on the Table: —

(1) A copy each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules, 1944:—

(i) G.S.R. 443(E) and 444(E) is published in Gazette of India dated the 4th September, 1978, together with a_n explanatory memorandum regarding exemption to motor vehicles, tractors and internal combustion engines etc. from Excise Duty.

(ii) G.S.R. 1105 published in Gazette of India dated the 9th September, 1978, together with an explanatory memorandum regarding exemption to scrap iron and steel melting scrap from Excise Duty.

(iii) G.S.R. 1106 published in Gazette of India dated the 9th September, 1978, together with an explanatory memorandum regarding exemption to parts of storage batteries from Excise Duty.

(iv) G.S.R. 452(E) published in Gazette of India dated the 14th September, 1978 together with an explanatory memorandum regarding exemption to base filter paper from Excise Duty.

(v) G.S.R. No. 492(E) published in Gazette of India dated the 6th October, 1978 together with an explanatory memorandum regarding raising the countervailing duty of customs leviable on imported man-made metallic yarn.

[Placed in Library. See No. LT-2801/78]

(2) A copy each of the following Notifications (Hindi and English

***Not recorded.

versions) under section 159 of the Customs Act, 1962:—

(i) G.S.R. 505(E) published in Gazette of India dated the 18th October, 1978, together with an explanatory memorandum regarding rate of exchange for conversion of Pound Sterling into Indian currency or vice-versa.

(ii) G.S.R. 508(E) published in Gazette of India dated the 24th October, 1978, together with an explanatory memorandum regarding rate of exchange for conversion of Belgian France, Deutsche Marks and Dutch Guilders into Indian currency or vice-versa. [Placed in Library. See No. LT-2802/78]

(3) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 15 of the Government Savings Banks Act, 1873:—

(i) The Post Office Savings Banks (Amendment) Rules, 1978, published in Notification No. G.S.R. 482(E) in Gazette of India dated the 30th September, 1978.

(ii) G.S.R. 483(E) published in Gazette of India dated the 30th September, 1978, notifying interest on the balance at credit of a Public Account in the Post Office Savings Bank. [Placed in Library. See No. LT-2803/78]

MR. SPEAKER: We will now take up the Calling Attention Notice.

DR. SUBRAMANIAM SWAMY (Bombay North-East) : Sir, I want to point out....

MR. SPEAKER : Don't record.

DR. SUBRAMANIAM SWAMY : * *

SHRI JYOTIRMOY BOSU (Diamond Harbour): * * *

MR. SPEAKER: I would request the House to assist me to go on. Let us g_0 in a_n orderly manner.

(Interruptions)